

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) Km. Shehlata Paul, retired Headmistress has so far been paid G. P. Fund but not gratuity dues.

(c) and (e) Even after her retirement, Km. Shehlata Paul had not submitted any papers and even after her death, no claimant was coming forward. Efforts were made to find out her legal heir and orders were also issued for reconstruction of her Service record. Efforts are on for payment of her dues subject to the completion of formalities and submission of papers by the legal heir of the deceased.

Irregularities in the appointment of professors in the Department of Computer Science, Punjabi University Patiala

3120. SHRI RAM NARESH YADAV: Will the PRIME MINISTER be pleased to state:

(a) what are the details of rules of appointment of Professor in the Punjabi University Patiala;

(b) what are the names of professors who have been posted/appointed in the Department of Computer Sciences of the university during last two years till date;

(c) whether any irregularities have come to light in these appointment; and

(d) if so, what action has been taken against the guilty by Government and if no action has been taken the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) Information is being collected and will be laid on the Table of Sabha.

(c) Government do not seem to have received any complaint of irregularities in the appointment of Professor in the Department of Computer Sciences of the University.

(d) Does not arise.

Appointment of Class III and IV Employees in Punjabi University, Patiala

3121. SHRI RAM NARESH YADAV: Will the PRIME MINISTER be pleased to state;

(a) what are the details of vacancies of class III and IV employees filled up in the Punjabi University, Patiala during March, 1989 till to date; and

(b) what is the break up of the number of SC/ST and other candidates who have been elected in these vacancies category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) Information is being collected and will be laid on the Table of Sabha.

SC/ST Officers in the IAS and IPS

3122. SHRI MENTAY FADMANABHAM: Will the PRIME MINISTER be pleased to state:

(a) the number of Scheduled Castes and Scheduled Tribes candidates selected in IAS and IPS during the last three years, year-wise;

(b) the number of Scheduled Castes and Scheduled Tribes candidates selected from the general quota on merit basis, year-wise in the above services; and